

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.3411/2001

New Delhi this the 1st day of February, 2002

Hon'ble Mr. V.K. Majotra, Member (A)  
Hon'ble Mr. Shanker Raju, Member (J)

Gurinderjit Singh,  
House No.10, Street No.1  
Ajit Nagar, Kapurthala (Punjab)

(By Advocate: Shri G.K. Aggarwal)

-Applicant

Versus

1. Union of India through Secretary  
Ministry of Urban Development &  
Poverty Alleviation,  
Nirman Bhawan, New Delhi-110011
2. The Director General (Works)  
Central Public Works Department  
Nirman Bhawan, New Delhi-110011
3. The Additional Director General (Trg.)  
CPWD, "E" Wing, Nirman Bhawan,  
New Delhi-110011
4. The Superintending Engr. (Co-ord) (civil)  
CPWD, IP Bhawan, New Delhi-110002.

-Respondents

ORDER (Oral)

Hon'ble Shri V.K. Majotra

Learned counsel of the applicant seeks to withdraw this OA with liberty to file the OA at Chandigarh. The OA, in the circumstances, is dismissed as withdrawn with liberty.

  
(Shanker Raju)  
Member (J)

  
(V.K. Majotra)  
Member (A)

cc.